

report prepared by INTACH are declaration of heritage zone as delimited in the INTACH report and development of guidelines and town planning schemes which will include public transport system, upgradation of certain areas, neighbourhood amenities etc. and dharamshalas and yatrikas.

(e) and (f) Yes, Sir.

Food Poisoning in NDMC School

3866. SHRI BISHAMBHAR NATH PANDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that recently about 50 School children suffered from food poisoning after consuming sweetened Soya nuts as mid-day meal in a NDMC School;

(b) if so, what are the details thereof;

(c) whether Government have instituted an inquiry Committee to find out the lapses; and

(d) if so, what are the findings of the Committee?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPERMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) (a) and (b) According to New Delhi Municipal Committee, the distribution of sweetened Soya nuts was made available in all morning shifts in NDMC Schools from Class nursery to VIII but no such incident occurred except one allergic case of Soya product in which about 50 children were affected.

(c) and (d) Yes, Sir. The enquiry report is under examination by NDMC.

Modified National Policy on Education

3867. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are finalising a modified national Policy on education with cost effectiveness and accountability;

(b) if so, the details thereof;

(c) provision of funds made for education, primary, secondary, Higher education and Technical Educationa separately during Eighth Plan; and

(d) how does it compare with the expenditure incurred under these heads during the Seventh Plan period?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPERMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) (a) and (b) The Government is of the view that the National Policy on Education (NPE), 1986 has stood the test of time. Based on an in-depth review of the whole gamut of the education situation and formulated on the basis of a national consensus, it contained a comprehensive framework to guide development of education in its entirety. That framework continues to be of relevance. However, the developments during the last few years and experience in the implementation of the Policy necessitated certain modifications. These modifications were tabled in the House on 7th May, 1992.

(c) and (d) A statement showing sector-wise allocation for Eighth Five Year Plan and the expenditure incurred during the Seventh Five Year Plan is annexed.

Statement

Sector-wise allocations for Eighth Plan and Seventh Plan Expenditure

(Rs. in crores)

	Eighth Plan Outlay			Expenditure during the 7th Plan		
	Centre	State	Total	Centre	State	Total
1. Elementary Education	2880.00 1519.00	6056.46	8936.46	663.77 596.01	2190.92 1235.50	2854.69 1831.51
2. Secondary Education	700.00 1520.00	4137.89	7876.89	659.96 374.83	541.17 287.41	1201.13 662.24
3. Higher Education						
4. Others						
General Education	6619.00	10194.35	16813.35	2294.57	4255.00	6549.57
Technical Education	824.00	1962.38	2786.38	610.96	472.38	1083.34
Total (Education)	7443.00	12156.73	19599.73	2905.53	4727.38	7632.91

Apprenticeship Act, 1961

3868. SHRIMATI KAILASHPATI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:-

(a) the name of establishment under the Ministry of Human Resource Development which is covered by the Apprenticeship Act, 1961; and

(b) which are the names and code numbers (National Classification of Occupations) of each trade and the number of Apprentices and Management Trainees taken/engaged by the said Establishment in the year 1992?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMER SELJA) (a) and (b) Four Regional Boards of Apprenticeship Training located at Kanpur, Calcutta, Bombay and Madras under the Ministry of Human Resource Development deal with Apprenticeship Training of Graduates, Diploma Holders in Engineering/Technology and 10+2 vocational apprentices under the Apprentices Amendment Act, 1973 & 1986. The Training Establishments notified by the Boards make their own

selection of apprentices and the Boards register the trainees and reimburse 50% of stipend payable to Apprentices to the training establishments.

Designated trade Code Numbers of National Classification of Occupations apply to trade apprentices only and do not apply to graduates and diploma holders in engineering and vocational apprentices.

Some industries engage management trainees who as such are not covered by the Apprentices Act.

Some of the autonomous organisations under the Ministry of Human Resource Development, like I.I.Ts, Universities, TTTIs, NCERT etc. engage the apprentices in the fields like library science, costume design and dress making, mechanical engineering workshop etc.

Dharna By Delhi School Teachers

3869. SHRI CHATURANAN MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Delhi School teachers set on a Dharna in the first week of December, 1992;

(b) if so, the details of their demands;

(c) whether it is a fact that their